

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 67/GT/2012

Date: 16.7.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: Petition No. 67/GT/2012: Approval of tariff of Mauda Super Power Station Stage-I (2X500 MW) for the period from anticipated Date of Commercial Operation to 31.3.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **30.7.2013**:

1. Scheduled COD of both the Units as per Investment approval of Board of Directors dated 26.11.2007.
2. Actual Capital cost as on COD of Unit-I (13.03.2013) duly certified by the auditor.
3. Since Anticipated COD of Unit-II (1.04.2013) has elapsed, the actual/anticipated COD shall be submitted and the capital cost of Unit-II, may be revised accordingly.
4. Cost of initial spares capitalized as on actual date of commercial operation (COD) of Unit-I.
5. The reasons for time over-run with reference to scheduled COD as per investment approval and the details of implications on the project capital cost due to time overrun, if any.
6. Details of increase in IDC & FC with detailed computations along with phasing of expenditure as per the investment approval and actual separately between schedule COD to actual COD.
7. The price and GCV of fuel (Coal & HFO) for preceding three months from the date of actual COD.
8. The revenue generated from the sale of infirm power (excluding fuel cost) shall be furnished separately.
9. Form-5D (Break-up of Construction /Supply/ service package) shall be completed in all respects.
10. Actual capital cost shall be compared with the bench mark cost and any variations in capital cost shall be explained. Also information as per format - 5 E enclosed shall be submitted.

11. The soft copy along with petition/submission shall be submitted.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Unit Size		
Number of Units		
Screen field/ Extension		
S.No.	Variables	(Design Operating Range) Values
1	Coal Quality -Calorific Value	
2	Ash Content	
3	Moisture Content	
4	Boiler Efficiency	
5	Suspended Particulate Matter	
6	Ash Utilisation	
7	Boiler Configuration	
8	Turbine Heat Rate	
9	CW temperature	
10	Water Source	
11	Distance of Water Source	
12	Clarifier	
13	Mode of Unloading Oil	
14	Coal Unloading Mechanism	
15	Type of Fly Ash Disposal and Distance	
16	Type of Bottom Ash Disposal and Distance	
17	Type of Soil	
18	Foundation Type (Chimney)	
19	Water Table	
20	Seismic and Wind Zone	
21	Condensate Cooling Method	
22	Desalination/RO Plant	
23	Evacuation Voltage Level	
24	Type of Coal (Domestic/Imported)	
Parameter/Variables		Values
Completion Schedule		
Terms of Payment		
Performance Guarantee Liability		
Basis of Price (Firm/Escalation-Linked)		
Equipment Supplier (Country of Origin)		
Optional Packages		Yes/no
Desalination Plant/RO Plant		
~MGR		
Railway Siding		
Unloading Equipment at Jetty		
Rolling Stock/Locomotive		
FGD Plant		
Length of Transmission Line till Tie Point (in km)		

PETITIONER